

**Bharat Aluminium Co. Ltd.**

5740. SHRI DILIP SINGH JUDEO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether work has stopped at the Korba Unit of Bharat Aluminium Corporation Ltd. (BALCO);

(b) if so, the reasons thereof;

(c) the resultant loss of production as a result of this work stoppage; and

(d) when the work is likely to be resumed at this plant?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). On account of mass casual leave from 20th January, 1990 and gherao of the Local management of 22nd January, 1990, by the Ardh Kushal Safai Kamgar Sangh of the Korba Unit of Bharat Aluminium Company Limited, in support of their charter of demands and the intervention of the Deputy Labour Commissioner having not yielded any positive results, the production stopped partially on 23rd January and stopped completely on 24th January, 1990.

(c) The consequential loss in production has been estimated to be of the order of Rs. 9 crores.

(d) Work has been resumed from the morning of 27th January, 1990.

**Development of Religious Tourist Centres in Orissa**

5741. SHRI MANGARAJ MALLIK: Will the Minister of TOURISM be pleased to state:

(a) whether the Government of Orissa

has sent for approval of Union Government schemes including that for Aradi in Balasore district for the development of religious places as tourist centre to attract more tourists in the State;

(b) if so, the details thereof;

(c) whether the State Government has also requested for the central assistance in this regard; and

(d) if so, the steps being taken in this regard?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

**Price Preference to Small Scale Pharmaceutical Formulation Manufacturers by DGS&D**

5742. SHRI NATHU SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether the Directorate General of Supplies and Disposals (DGS & D) is not giving price preference upto 15 per cent to the small scale pharmaceutical formulation manufacturers; and

(b) if so, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). According to the existing policy of the Government, in the DGS & D purchases including purchase of drugs SSI units are allowed price preference upto 15 per cent while competing